

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 58/94
IN
D.A. NO. 2837/91

New Delhi this the 18th day of October, 1994

CORAM :

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

N. K. Chakraborti,
Retired Chief Engineer (Const.),
South Eastern Railway,
Garden Beach,
Calcutta-43
R/O C-4/31, Safdarjung Development
Area, New Delhi. ... Applicant

By Advocate Shri J. K. Bali

Versus

1. Shri M. K. Rao,
Chairman, Railway Board,
Rail Bhawan, New Delhi.
2. Shri Masihuzzaman,
Secretary, Railway Board,
Rail Bhawan, New Delhi. ... Respondents

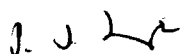
By Advocates Shri P. H. Ramchandani with Shri
C. P. Kshatriya

O R D E R (ORAL)

Shri Justice S. C. Mathur, Chairman —

The learned counsel for the respondents, Shri
P. H. Ramchandani, states that the judgment of this
Tribunal has since been complied with. This position
is not disputed by the learned counsel for the
applicant.

2. In view of the above, these contempt proceedings
are dropped and the notice issued to the respondents
is hereby discharged.



(P. T. Thiruvengadam)
Member (A)



(S. C. Mathur)
Chairman